

म.प. (मिला)

प्रमुख प्र.

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH,

J O D H P U R.

Copy of order dated 03.8.98 in MA NO. 122/98 in
OA NO. 148/98.

APPLICANT:

D.R. Rawat & Anr.

v/s

RESPONDENTS

Union Of India & Ors.

Copy of Order dated 03.8.98.

Mr. D.R. Rawat and Mr. G.L. Rawat applicants present in person.

Both the applicants are applicants in OA. NO. 148/98,

and they have prayed for withdrawal of the same.

In the O.A., the applicants have challenged the transfer orders dated 29.5.98 and 04.6.98 and have prayed for staying the operation of transfer orders during the pendency of the application. Interim Stay Order was not granted to the applicants.

Both the applicants now pray for withdrawal of the O.A. They are permitted to withdraw the Original Application.

The MA is accepted and disposed of accordingly.

The O.A. is allowed to be withdrawn. A copy of this order be placed in O.A. NO. 148/98.

Sd/-

(GOPAL SINHA)

ADM. MEMBER.

Sd/-

(A.K. MISRA)

JUDL. MEMBER.

प्रमाणित

सत्य प्रतिलिपि

03/01/98

ग्रन्थालय अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकारण

जोधपुर न्यायपीठ, जोधपुर